trouble in Sindri and several other public sector undertakings takes place because the management personnel are not trained in human relations and industrial relations? If so, will the Government take steps to ensure that before a bureaucrat is appointed manage a public sector undertaking he is asked to undergo some training in industrial relations and human relations?

SHRI O V ALAGESAN Our puplic sector undertakings do have the service of people who have been specially trained in labour relationship and public relationship In the Sindri Factory also the General Managers, both the present one and the previous one, have been technical men am not prepared to admit that they behave in a bureaucratic manner or in a manner which is prejudicial to the interests of labour Unfortunately there have been some troubles within the labour union itself, there have been quarrels, and these have precipitated this unfortunate strike

SHRI D THENGARI What factors are responsible for this inordinary delay in the settlement of the labour disputes?

SHRI O V ALAGESAN Whatever disputes there were, they have been settled In fact after they were taken to the Tribunal and the Tribunal has given the award this strike took place That was the trouble

SHRI G RAMACHANDRAN Which are the institutions which give training to such personnel in human relations and, if you have any, where are they?

SHRI O V ALAGESAN I am not able to recount such institutions should like to have notice

SHRI G RAMACHANDRAN Have you any?

SHRI HUMAYUN KABIR There are a number of such institutions in this country and there are labour welfare training schemes My hon friend himself is familiar with some of them Probably he might give the information if he wants to I could mention one or two if he wants

to Questions

*533 [The questioner (Shn R. S. Khandekar) was absent For answer. vide col. 3687 infra]

*534 [The questioner (Shri P Abraham) was absent For answer vide cols. 3387-88 infra 1

MERGER OF LAHAUL-SPITI DISTRICT WITH HIMACHAL PRADESH

*535 Shri OM MEHTA Will the Minister of Home Affairs be pleased to state

- (a) whether it is a fact that the people living in the Lahaul-Spiti and Kulu Districts of Punjab have demanded that these districts be merged with Himachal Pradesh, and
- (b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) (a) According to a report published by a daily on the 20th October 1964 when the Chief Minister, Punjab, visited Kulu and Manali certain people, while welcom. ing him raised slogans in support of a demand for the merger of Kulu Valley in Himachal Pradesh Another report which appeared in the same daily on 21st October, 1964, also indicated that the Chief Minister, Punjab, considered this demand as wholly unjustified and detrimental to the interest and well-being of the people of this area

(b) The Government of India do not proposed to alter the boundaries of Punjab and Himachal Pradesh determined under the State Reorganisation Act, 1956

SHRI OM MEHTA I would like to know what amount has been upon the development of this 'ilaka' up to this time for the last seventeen years

SHRI JAISUKHLAL HATHI: That information I have not got with me. That is not relevant here.

श्री विमल कुमार मन्नालालजी चौर ड़ियाः क्या श्रीमान बतलायेंगे कि वहां की जनता कहती है कि हम हिमालय प्रदेश के साथ मिलना चाहते हैं ग्रीर पंजाब सरकार कहती है कि उन के साथ मिलने से जनता को बहुत कब्ट हो जायेगा । तो ऐसी स्थिति में जनता की भावना को ग्रसेस करने की दृष्टि से केन्द्रीय मरकार कुछ ऐसे कदम उठा रही है जिस से यह मालूम हो सके कि वास्तव में वहीं की जनता क्या चाहती है ग्रीर उसका हित किस में है ।

श्री जयसुख लाल हाथी : स्टेटस रिश्रोर्ग-नाइजेशन किमशन ने इस मामले को देखा श्रौर इस बारे में श्रपनी रायदी है। सरकार इरादे को बदलने का विचार नहीं कर रही है।

SHRI PATIL PUTTAPPA: May I know whether there is any proposal before Government to make Himachal Pradesh an administratively viable unit?

SHRI JAISUKHLAL HATHI: It is a Union territory, it will remain as such.

Shri I. K. GUJRAL: The hon. Minister has mentioned that Himachal Pradesh continues as it is on the recommendation of the States Reorganisation Commission. Will the hon. Minister let us know if the same Commission had recommended that Himachal Pradesh should be merged in Punjab and, if so, is that recommendation likely to be implemented?

SHRI JAISUKHLAL HATHI: The decision has been taken after considering all the recommendations of the States Reorganisation Commission, and the present situation is as a result of that decision, having considered all the recommendations of that Commission.

*536. [The questioner (Thakur Bhanu Pratap Singh) was absent. For answer, vide col. 3388 infra.]

Tour of Shri M. M. DAS

*537. Shri S C. DEB: Will the Minister of Rehabilitation be pleased to state the outcome of the recent tour in connection with the resettlement zones of the Dandakaranya Project undertaken by Shri Mono Mohan Das, the Deputy Minister of Rehabilitation?

THE MINISTER OF REHABILITA-TION (SHRI MAHAVIR TYAGI): Mono Mohan Das, Deputy for Rehabilitation, Government of India, was appointed Chairman of the Dandakaranya Development Authority vide Government Order dated the 18th September, 1964. Dr. Das toured all the different Resettlement Zones of the Dandakaranya and also visited the different industrial-cum-training centres set up by the Project in all the three Zones. During his tour, he met the senior officers of the Dandakaranya Project and discussed with them various matters relating to their work. He also met the migrants from East Pakistan settled in the Dandakaranya area and addressed a number of meetings where the settlers assembled in large numbers. During the tour he also gave suitable instructions regarding official matters in his capacity as Chairman, Dandakaranya Development Authority.

It is envisaged that the progress of work of the Dandakaranya Project will be satisfactory.

Mr. CHAIRMAN: Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

CORRUPTION IN FOOD AND CIVIL SUP-PLIES DIRECTORATE

*527. SHRI FARIDUL HAQ AN-SARI: Will the Minister of Home Affairs be pleased to state:

(a) whether Delhi General Merchants Association (Chandni Chowk)